

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/s. SR MARINE FOODS PRIVATE LIMITED

1.	Name of the corporate debtor	SR Marine Foods Private Limited.
2.	Date of incorporation of the corporate debtor	August 25, 2010
3.	Authority under which corporate debtor is incorporated/registered	RoC-Chennai
4.	Corporate Identity No. of the corporate debtor	U51223TN2010PTC077129
5.	Address of the registered office and principal office (if any) of the corporate debtor	NO.2A, DOOR NO AC5, 2ND FLOOR 2ND AVENUE, ANNA NAGAR CHENNAI, CHENNAI TN 600040 IN
6.	Insolvency commencement date in respect of the corporate debtor	June 6, 2022 (Communicated on June 23, 2022)
7.	Estimated date of closure of insolvency resolution process	December 20, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sivakumar Amarendran IBBI/IPA-002/IP-N00634/2018-19/11962.
9.	Address and e-mail of the interim resolution professional, as registered with the Board	AVS Villa, HIG 428, TNHB Phase 3, Sholinganallur, Chennai 600119 Email Id: sivakumar.amarendran@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Sivakumar Amarendran, AVS Villa, HIG 428, TNHB Phase 3, Sholinganallur, Chennai 600119. Email Id: cirp.smfpl@decoderesolvency.com
11.	Last date for submission of claims	July 7, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Available
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Available
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) By email request to cirp.smfpl@decoderesolvency.com (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of SR Marine Foods Private Limited on June 6, 2022 and communicated the same to the undersigned on June 23, 2022.

The creditors of SR Marine Foods Private Limited are hereby called upon to submit their claims with proof on or before July 7, 2022 to the interim resolution professional.

Sivakumar Amarendran
IRP Sivakumar Amarendran

IBBI Regn. No.: IBBI/IPA-002/IP-N00634/2018-19/11962.

IP's registered email: sivakumar.amarendran@gmail.com

Communication ID: cirp.smfpl@decoderesolvency.com

Date: 24 June 2022

Place: Chennai

